

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NO. 58 OF 2017**  
**APPEAL NO. 342 OF 2016 & IA NOS. 750, 749, 751 OF 2016**  
**APPEAL NO. 33 OF 2017 & IA NO. 62 & 64 OF 2017**  
**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**  
**APPEAL NO.29 of 2017 & IA No. 42 & 44 of 2017**  
**APPEAL NO.30 of 2017 & IA Nos. 755,754 & 756 of 2016**

**Dated: 30<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NO. 58 OF 2017**

**In the matter of :**

**Bharti Airtel Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Ms.Nikita Choukse for R.2

**APPEAL NO. 342 OF 2016 & IA NOS. 750, 749, 751 OF 2016**

**In the matter of :**

**Tata Teleservices (Maharashtra) Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan  
Mr. Shailesh K.Kapoor  
Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Ms. Nikita Choukse for R.2

**APPEAL NO. 33 OF 2017 & IA NO. 62 & 64 OF 2017****In the matter of :**

**Vodafone Mobile Services Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Ms. Nikita Choukse R.2

**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017****In the matter of :**

**Idea Cellular Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Ms. Nikita Choukse R.2

**APPEAL NO.29 of 2017 & IA No. 42 & 44 of 2017****In the matter of :**

**Vodafone India Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Ms. Nikita Choukse R.2

**APPEAL NO.30 of 2017 & IA No. 755 of 2016 & IA NOS. 754 & 756 of 2016****In the matter of :**

**Telenor (India) Communications Pvt. Ltd. & Anr. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

:3:

Counsel for the Appellant(s)

:

Mr. Shailesh K.Kapoor  
Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan for R.1  
Ms. Nikita Choukse R.2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **03.05.2017.** *In the meantime, interim order to continue.*

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/kt